

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

CP (IB) No. 29/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Canara Bank -Vs- Grids Steel & Alloys Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. S. K. Acharya, Adv.

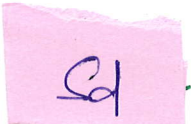
For Respondent (s)

Mr. S. S. Mohanty, Adv.
Mr. Swayamjit Rout, Adv.
Ms. Jenaie, Mohanty, Adv.

ORDER

Ld. Counsel Mr. S. K. Acharya appears on behalf of IRP. The first progress report filed is not on Board today. List it for further consideration on 20.03.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)